

**In the court of the Principal Senior Civil Judge,  
Bangalore Rural District, Bangalore,  
the following cases are posted on  
04-12-2020**

<b>Morning Session</b> 11 am to 2 pm	<b>Afternoon Session</b> 3 pm to 5.45pm
<p><b><u>Evidence</u></b></p> <ol style="list-style-type: none"> <li>1. O.S. 285/2011</li> <li>2. O.S. 1241/2011</li> <li>3. O.S. 298/2013</li> <li>4. O.S. 543/2013</li> <li>5. O.S. 639/2014</li> <li>6. O.S. 1033/2014</li> <li>7. O.S. 1155/2014</li> <li>8. O.S. 1257/2014</li> <li>9. O.S. 1272/2014</li> <li>10. O.S. 1307/2014</li> <li>11. O.S. 1408/2014</li> <li>12. O.S. 1591/2014</li> <li>13. O.S. 1610/2014</li> <li>14. O.S. 1613/2014</li> <li>15. O.S. 1939/2014</li> <li>16. O.S. 2126/2014</li> <li>17. O.S. 30/2015</li> <li>18. O.S. 234/2015</li> <li>19. O.S. 398/2015</li> </ol> <p><b><u>Arguments</u></b></p> <ol style="list-style-type: none"> <li>20. O.S. 1121/2012</li> <li>21. O.S. 1724/2013</li> <li>22. O.S. 35/2014</li> <li>23. O.S. 1866/2015</li> </ol>	<p><b><u>ADR</u></b></p> <ol style="list-style-type: none"> <li>24. O.S. 26/2014</li> <li>25. O.S. 118/2014</li> <li>26. O.S. 1226/2014</li> <li>27. O.S. 1329/2014</li> <li>28. O.S. 1856/2015</li> <li>29. O.S. 487/2018</li> <li>30. O.S. 1412/2018</li> <li>31. O.S. 554/2019</li> </ol> <p><b><u>Hearing</u></b></p> <ol style="list-style-type: none"> <li>32. O.S.472/2011</li> <li>33. O.S.1584/2013</li> <li>34. O.S. 47/2014</li> <li>35. Misc. 34/2018</li> <li>36. O.S. 1177/2018</li> <li>37. FDP 12/2019</li> <li>38. MC 176/2019</li> <li>39. O.S. 404/2020</li> </ol>

Prl. Senior Civil Judge,  
Bengaluru (R) Dist., Bengaluru

Note: Other Cases are adjourned in the CIS

3  
AFTERNOON SESSION

Sl. No	Cases Nos	Stage	Advocate	
			Praetiff Advocate	Defendant Advocate
1	OS 2456/2007	Hearing	Gururaja S	R.V.K
2	OS 1416/2019	Hearing	Harsh K A	C N S
3	OS 1153/2009	Hearing	P Rishy Reddy	Gurudatta
4	OS 1319/2018	Hearing	H R Praveen Kumar	
5	OS 234/2018	Hearing	N Dewaraj	
6	OS 640/2020	Hearing	B M Arun	
7	OS 1775/2015	Hearing	Satish	A N K
8	OS 478/2020	Hearing	M Menaka	
9	OS 773/2020	Hearing	Nagesh P	
10	OS 1760/2015	Judgment	Bhadravegowda R	experte

Note: Other cases are adjourned as per CIS.

  
I Agdi, Senior Civil Judge,  
Bengaluru Rural District, Bengaluru

		2		
20	OS 1626/2013	Evidence	N R Nagaraja	BN
21	O S 329/2013	Evidence	B Siddavaramah	DMG
22	OS 146/2015	Evidence	Shanmukha S	BK
23	OS 2342/2007	Evidence	T Srinidhi RAO	KVR
24	OS 437/2013	Evidence	M R Munnaru	rajaree
25	Misc 10/2015	Arguments	Harish K	
26	Misc 49/2018	Arguments		
27	RA 80/2019	Arguments	Bhaskar	R D V
28	MA 117/2019	Arguments	C V	
29	OS 565/1997	Hearing	Sadasiva Reddy	K B M
30	OS 134/2020	Hearing	C K S	K B

20 \* 20 Cases listed for hearing on 04.12.2020  
 MORNING SESSION

Sl. No	Case Nos.	Stage	Plaintiff's Advocate	Defendant's Advocate
1	OS 630/2017	Evidence	Keshava Reddy A	esparte
2	OS 672/2017	Evidence	S V	N R R
3	OS 679/2017	Evidence	Rameshchandra M Venkataswamy	M S
4	OS 836/2017	Evidence	V V Radha Krishna	S R
5	Misc 177/2017	Evidence		S S
6	OS 1218/2017	Evidence		S S
7	M V C R/2017	Evidence	G. Gini Babu	T K
8	OS 440/2018	Evidence	D S Ramesh Reddy	M D B
9	OS 1005/2018	Evidence	P F M	R S
10	OS 1345/2018	Evidence	J C Kumar	G N R
11	OS 1673/2018	Evidence	B Laksh	N R J
12	OS 78/2019	Evidence	K K Marimuth	
13	OS 478/2019	Evidence	Mjunah Ass	D E B
14	OS 585/2019	Evidence	Venkat Gowda	esparte
15	OS 612/2019	Evidence	K Kumar	D N R
16	OS 653/2019	Evidence	Prakash M	J S D
17	OS 1185/2010	Evidence	Pravara Hegde	C V
18	OS 1367/2013	Evidence	H Y Nagaraja	D N
19	OS 1634/2013	Evidence	K R Nagaraja	R B J

**List of cases posted on 04.12.2020 on S.O.P basis in the  
court of II Addl. Senior Civil Judge, Bengaluru Rural  
District, Bengaluru.**

Morning Session					
01	OS.1069/2016	Objections	14	OS.717/2019	Evidence
02	OS.1153/2017	Objections	15	OS.885/2019	Evidence
03	OS.1125/2019	Objections	16	OS.1725/2013	Evidence
04	OS.164/2010	Hearing	17	Misc.86/2016	Evidence
05	OS.416/2010	Hearing	18	OS.1506/2018	Evidence
06	OS.22/2011	Hearing	19	OS.1658/2013	Arguments
07	OS.1019/2011	Hearing	20	OS.826/2016	Arguments
08	OS.1047/2011	Hearing			
09	OS.1123/2016	Hearing			
10	OS.743/2017	Hearing			
11	OS.1618/2016	Evidence			
12	OS.1850/2016	Evidence			
13	OS.749/2017	Evidence			

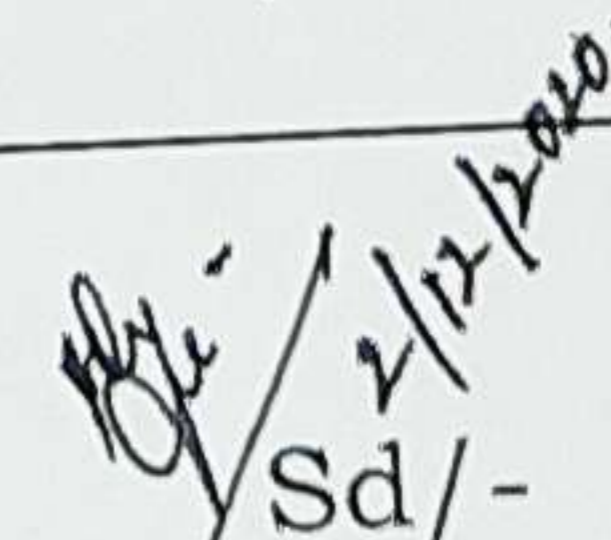
Afternoon Session					
21	OS.665/2010	Summons	28	Ex.38/2018	Hearing
22	OS.685/2010	Summons	29	OS.1311/2011	Issues
23	OS.1265/2017	Summons	30	OS.1249/2016	Arguments
24	OS.1002/2017	Hearing	31	OS.1171/2017	Arguments
25	OS.1161/2017	Hearing	32	MA.55/2018	Arguments
26	OS.1625/2017	Hearing	33	OS.1329/2020	Orders
27	OS.937/2020	Hearing			

**Note:** Advocates and litigants are requested to follow the recent S.O.P issued by the Hon'ble High Court of Karnataka dated 12.11.2020.

II Addl. Senior Civil Judge,  
Bengaluru (R) District, Bengaluru.

In the Court of  
III Addl. SENIOR CIVIL JUDGE  
Bengaluru Rural District.,  
Bengaluru.  
Cause List Dated **04.12.2020**  
CIVIL CASES

MORNING SESSION	AFTERNOON SESSION
<p><b><u>EVIDENCE</u></b></p> <p>1) OS. 1916/2005 2) OS. 134/2006 3) OS. 273/2006 4) OS. 411/2008 5) OS. 1281/2008 6) OS. 1311/2008 7) OS. 2035/2008 8) OS. 2101/2008 9) OS. 421/2010 10) OS. 876/2010 11) OS. 229/2011 12) OS. 323/2011 13) OS. 503/2011 14) OS. 609/2011 15) OS. 928/2011</p> <p><b><u>HEARING</u></b></p> <p>16) OS. 90/1990 17) OS. 141/2005 18) OS. 245/2010 19) OS. 599/2011 20) OS. 1474/2011 21) Ex. 11/2012</p>	<p><b><u>HEARING</u></b></p> <p>22) OS. 1179/2012 23) OS. 1393/2012 24) OS. 1076/2016 25) OS. 1104/2016 26) OS. 1173/2016 27) OS. 144/2017 28) OS. 1091/2017 29) OS. 603/2018 30) OS. 514/2020 31) MC. 246/2020</p> <p><b><u>FIRST HEARING</u></b></p> <p>32) OS. 104/2011</p> <p><b><u>ARGUMENTS</u></b></p> <p>33) OS. 482/2010 34) OS. 1121/2011 35) OS. 959/2012 36) Misc. 68/2016 37) OS. 45/2017 38) OS. 498/2017 39) OS. 777/2017 40) OS. 1497/2018</p>

  
Sd/-  
III Addl. Senior Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 12.11.2020 issued by Hon'ble High Court of Karnataka.

**In the court of the IV Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru,  
The following cases are posted on  
01.12.2020**

<b>Morning Session 11 am to 2 pm</b>	<b>Afternoon Session 2.45 pm to 5.00 pm</b>
<b>Arguments</b>	<b>Arguments</b>
<b>To hear on IAs</b>	<b>To hear on IAs</b>
1. O.S.642/2015 2. O.S.54/2013 3. O.S. 602/2010 4. O.S.437/2010 5. O.S.765/2010 6. O.S.420/2018 7.O.S.1002/2020 8.O.S.706/2010	1.O.S.523/2014 2.O.S.1220/2013 3. O.S.684/2010 4. O.S.677/2020 5.O.S.1266/2012 6.O.S.880/2008 7.O.S.327/2011
<b>Evidence</b>	<b>Evidence</b>
1. O.S.343/2013 2. O.S.1463/2018 3.O.S.2002/2014 4.O.S.819/2018 5.O.S.571/2010 6.O.S.1731/2017	1.O.S.703/2012 2.O.S.1028/2010 3.Misc50/2020 4.O.S.211/2020 5.O.S.411/2019

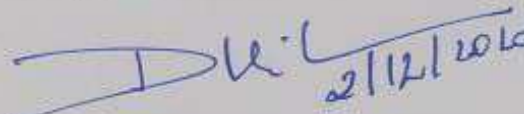


IV ASCJ      30.11.2020  
Bengaluru Rural District, Bengaluru.

**In the court of V ADDL SENIOR CIVIL JUDGE, Bengaluru**  
**Rural District, Bengaluru.**

**Cause list Dated 04.12.2020**

<b><u>Morning Session</u></b>	<b><u>After Noon Session</u></b>
<b><u>Hearing</u></b>  1) OS. 2062/2006 2) OS. 176/2008 3) OS. 167/2009 4) OS. 1044/2016 5) OS. 656/2020 6) OS. 1337/2020  <b><u>Evidence</u></b>  7) OS. 1948/2015 8) Misc. 44/2016 9) OS. 1205/2016 10) OS. 491/2011  <b><u>Arguments</u></b>  11) OS. 2729/2006 12) LAC. 91/2007 13) Misc. 44/2013  <b><u>Pre conciliation for E Lok Adalath</u></b>  14) OS. 1156/2015 15) OS. 760/2016 16) OS. 762/2016 17) OS. 789/2016 18) OS. 861/2016 19) OS. 904/2016 20) OS. 1095/2016	<b><u>Hearing</u></b>  1) FDP. 60/2016 2) MC. 83/2016  <b><u>Arguments</u></b>  3) OS. 1165/2015 4) RA. 92/2015 5) OS. 138/2016  <b><u>Pre conciliation for E Lok Adalath</u></b>  6) OS. 1110/2016 7) OS. 1116/2016 8) OS. 1660/2016 9) OS. 670/2020 10) OS. 1087/2020 11) OS. 1165/2020 12) OS. 2492/2006 13) OS. 973/2007 14) OS. 974/2007 15) OS. 979/2007 16) OS. 1182/2007 17) OS. 346/2008 18) OS. 653/2008 19) OS. 1025/2008 20) OS. 359/2011

  
2/12/2020

V Addl. Senior Civil Judge,  
Bangalore Rural District, Bangalore.



**In The Court Of VI Addl. Senior Civil Judge, Bengaluru  
Rural District, Bengaluru the following cases are posted on  
04.12.2020**

Morning Session			After Noon session		
Sl. No.	Case No.	Stage	Sl. No.	Case No.	Stage
1	O.S. 823/2009	Summons	1	M.C. 330/2020	Hearing
2	O.S. 1319/2011	Summons	2	O.S. 293/2009	A.D.R
3	O.S. 635/2017	Summons	3	O.S. 228/2014	A.D.R
4	O.S. 1263/2011	Summons	4	O.S. 1226/2015	A.D.R
5	O.S. 1335/2011	Summons	5	O.S. 25/2016	A.D.R
6	O.S. 1059/2009	Hearing	6	O.S. 189/2017	A.D.R
7	O.S. 1388/2011	Hearing	7	O.S. 326/2017	A.D.R
8	O.S. 831/2014	Hearing	8	O.S. 1717/2016	Issues
9	O.S. 1401/2014	Hearing	9	O.S. 1783/2016	Issues
10	O.S. 605/2017	Hearing	10	O.S. 1828/2016	Issues
11	O.S. 517/2014	Issues	11	O.S. 1840/2016	Issues
12	O.S. 1438/2015	Issues	12	O.S. 581/2017	Issues
13	O.S. 1305/2016	Issues	13	O.S. 63/2014	Judgment
14	O.S. 262/2009	Evidence	14	O.S. 121/2017	Judgment
15	O.S. 1320/2009	Evidence	15	O.S. 1046/2020	Orders
16	O.S. 163/2014	Evidence	16	O.S. 1231/2020	Orders
17	O.S. 1447/2014	Evidence	17	O.S. 1232/2020	Orders
18	O.S. 269/2007	Evidence	18	O.S. 1237/2020	Orders
19	O.S. 1580/2014	Evidence	19	O.S. 1238/2020	Orders
20	O.S. 631/2009	Arguments	20	O.S. 1239/2020	Orders

Date : 04.12.2020  
Place : Bengaluru

*N. J. K. 02/12/2020.*  
VI Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru.

Note : Other cases listed on 04.12.2020 are adjourned in the CIS, as per SOP.